

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 373 of 2013 and I.A. No. 374 of 2013 in
DFR 2181 of 2013**

Dated : 7th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Haryana Power Generation Corporation Ltd. Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant (s): Mr. Pradeep Dahiya

ORDER

**I.A. Nos. 373 & 374 of 2013
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 21.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **21.11.2013.**

**(Rakesh Nath)
Technical Member
ts/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**